of Experts under the Chairmanship of Justice B N Srikrishna, comprising members from Government, Academia and Industry to study and identify key data protection issues and recommend methods for addressing them.

Following a consultative and participatory approach, the Committee had submitted its report to the Government on July 27, 2018 along with a draft Personal Data Protection Bill. The Ministry of Electronics and Information Technology had placed the report and the draft Bill in public domain and invited comments from all stakeholders.

Further, Ministry of Housing and Urban Affairs the Government in consultation with the Industry (Data Security Council of India, a NASSCOM Initiative) has prepared a Cyber Security Model framework which consists of cyber security requirements that may be necessary to be incorporated while inviting Request for Proposals (RFP) for implementing Information Technology and its Applications as part of the projects in Smart Cities. The Smart Cities Mission of Ministry of Housing and Urban Affairs has also issued this framework through Office Order dated 19th May, 2016 to Principal Secretaries (Urban Development)/ State Mission Directors/Municipal Commissioners, requesting that the above mentioned Model framework may be considered while implementing solutions for setting up Small Cities.

(c) The IT and ICT technologies are being implemented by Smart Cities as part of the projects on 'Smart Solutions'. As reported by the cities in the MIS as of 18th November, 2019, 806 projects worth ₹ 23,762 Crore are at various stages of implementation. Of these, 560 projects worth ₹ 17..838 Crore have been tendered, work orders have been issued for 443 projects worth ₹ 13,601 Crore, 209 projects worth ₹ 5,850 Crore have been completed.

Floods in various states

 $\dagger 1853.$ SHRI RAMKUMAR VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise details of the loss of life and property caused by floods in various States of the country; and
- (b) the details of the financial assistance provided by Central Government to various States, the State-wise details thereof?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) The Ministry of Home Affairs does not maintain any centralized data with respect to loss of life and property caused by floods in different parts of country. However, as reported by various State Governments, the details of the loss of life and property caused by floods during South-West monsoon 2019 are given in the Statement-I (*See* below).

(b) The primary responsibility for disaster management rests with the State Governments. The concerned State Governments undertake relief measures in the wake of natural disasters including floods from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. The details of funds released to the States under SDRF and NDRF during the financial year 2019-20 is given in the Statement-II.

Statement-I

Details of the loss of life and property caused by floods in various States

(As on 14.11 .201 9)

Sl. No.	Name of the State/UT	Human Lives Lost	House Damaged
1	2	3	4
1.	Arunachal Pradesh	7	377
2.	Assam	103	131949
3.	Bihar	133	45355
4.	Chhattisgarh	15	1246
5.	Goa	2	540
6.	Gujarat	195	5318
7.	Haryana	7	1
8.	Himachal Pradesh	86	1346
9.	Karnataka	91	115792
10.	Kerala	125	21264

254	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
11.	Madhya Pradesh	674	118386
12.	Maharashtra	253	109714
13.	Meghalaya	23	37771
14.	Mizoram	3	1523
15.	Nagaland	19	1458
16.	Odisha	13	5139
17.	Punjab	20	2618
18.	Rajasthan	126	28415
19.	Sikkim	6	485
20.	Tamil Nadu	25	1158
21.	Tripura	8	44963
22.	Uttar Pradesh	133	40637
23.	Uttarakhand	80	814
24.	West Bengal	227	83787
25.	UT of Jammu and Kashmi	r 17	11
26.	UT of Ladakh		
	Total	2391	800067

Statement-II

Statement showing State-wise financial assistance provided by Central Government under SDRF and NDRF during the years 2019-20

 $(\overline{\textbf{*}} \text{ in crore})$

Sl. No	o. State	Allocation of funds under SDRF for	Centre's share of SDRF released	Released from NDRF during 2019-20
		~~	during	2019-20
		2019-20	2019-20	
1	2	3	4	5
1.	Andhra Pradesh	534.00	200.25	570.91
2.	Arunachal Pradesh	63.00	28.35	

Written Answers to		[4 December, 2019]	Unstarr	ed Questions 255
1	2	3	4	5
3.	Assam	559.00	251.55	-
4.	Bihar	570.00	1031.12#	-
5.	Chhattisgarh	292.00	67.80	_
6.	Goa	4.00	0.00	-
7.	Gujarat	856.00	565.80#	_
8.	Haryana	374.00	86.85	_
9.	Himachal Pradesh	287.00	197.23	234.09
10.	Jammu and Kashmir*	310.00	405.00#	_
11.	Jharkhand	442.00	165.75	_
12.	Karnataka	336.00	507.00	2441.26
13.	Kerala	225.00	52.275	_
14.	Madhya Pradesh	1066.00	647.10	1000.00
15.	Maharashtra	1803.00	1276.125	2474.29
16.	Manipur	23.00	9.90	_
17.	Meghalaya	29.00	12.60#	_
18.	Mizoram	20.00	0.00	_
19.	Nagaland	12.00	10.80	_
20.	Odisha	909.00	552.00	3114.46
21.	Punjab	474.00	313.05.9	_
22.	Rajasthan	1340.00	502.50	1164.99
23.	Sikkim	38.00	17.10	_
24.	Tamil Nadu	825.00	309.375	_
25.	Telangana	333.00	237.75#	_
26.	Tripura	38.00	17.10	_
27.	Uttar Pradesh	820.00	541.80	_

256	Written Answers to	[RAJYA SABH	IA]	Unstarred Questions
1	2	3	4	5
28.	Uttarakhand	255.00	114.75	-
29.	West Bengal	628.00	414.90#	-
	Total	13465.00	8535.825	11000.00

[#] Including arrears of SDRF for the previous year.

PMAY (U) in Assam

1854. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) number of towns in Assam in which Government has implemented Pradhan Mantri Awas Yojana (Urban) [PMAY (U)];
- (b) eligibility criteria fixed by Government for candidates applying for PMAY (U);
- (c) number of applications received from candidates for applying for various categories/components under PMAY (U) from Assam during the last three years and current year;
- (d) the number of houses constructed under each component of PMAY (U) in the country, especially in Assam;
- (e) the number of houses allotted to beneficiaries under its each component in country, especially in Assam; and
- (f) whether Government has conducted social audit of scheme, if so, the outcomes thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The State Government of Assam has reported that the Pradhan Mantri Awas Yojana - Urban (PMAY-U) have been implemented in 98 Urban Local Bodies (ULBs) and recently extended to 25 Development Authorities (DAs).

(b) A beneficiary family under the PMAY-U Mission will comprise of husband, wife and unmarried children. The beneficiary family should not own a pucca house (an

^{*} Now Union Territory of Jammu and Kashmir and Union Territory of Ladakh.